

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
CIRCUIT COURT SITTING AT GWALIOR

Original Application No. 836 of 2004

Gwalior, this the 14th day of October, 2004

Hon'ble Mr. M.P.Singh, Vice Chairman
Hon'ble Mr. A.S.Sanghvi, Judicial Member

Major K.L. Sahni S/o Late Shri R.N. Sahni,
Aged-65 years Occupation - Pensioner,
Resident of 56, Shri Kunj Vihar Colony,
Bhind Road, Gwalior-5. ... Applicant

(By Advocate -Shri S.R. Muley)

V e r s u s

1. The Union of India, through the Secretary, Ministry of Defence, New Delhi.
2. The Adjutant General, Army Headquarters DHQ, PO, New Delhi.
3. The Controller of Defence Accounts (Officers) Pune (Maha.)
4. Principal Controller of Defence Accounts (Pension) Allahabad (UP). ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, the Original Application is dismissed as withdrawn, with liberty to the applicant to approach the appropriate forum.

(A.S. Sanghvi)
Judicial Member

(M.P. Singh)
Vice Chairman

"SA"

पृष्ठांकन सं. ३०/३१....., जबलपुर, दि.....

दिनांकिति (दिन) दिनांक: -

(1) राज्यो. उत्तर यांत्रिक वार प्राविधिकान, जबलपुर
(2) राज्यो. विविध/सिविल/न्यु..... को कार्यसल
(3) राज्यो. विविध/सिविल/न्यु..... दें कार्यसल
(4) राज्यो. विविध, जलवायद विविध

सूचना एवं आवश्यक कार्यवाली

१९/१०/०४ रजिस्ट्रर

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